

MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir.

(b) and (c). A final decision is yet to be taken.

[*Translation*]

Development of Uttranchal

1509. SHRI RAJVEER SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Central Government have received any proposals from the State Government for increasing the amount of Uttranchal Development sub-plan for 1992-93; and

(b) if so, the decision taken by the Government so far and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKHRAM): (a) Yes, Sir.

(b) Keeping in view the quantum of the overall resources at the disposal of the Central Government, the request of the State Government for increasing the amount of Special Central Assistance for the Hill Area

Development Programmes of Uttar Pradesh for 1992-93 could not be acceded to.

[*English*]

Beneficiaries Under Rural Development Programme

1510. SHRIMATI SURYA KANTA PATIL: Will the PRIME MINISTER be pleased to state:

(a) the total number of families benefited in the tribal areas of Maharashtra and Gujarat under Integrated Rural Development Programme and Jawahar Rozgar Yojana during each of the last three years;

(b) whether the schemes introduced for the betterment of the tribals and other categories of poor people have been reviewed; and

(c) if so, the details thereof and the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) The total number of families benefited in the tribal areas of Maharashtra and Gujarat under Integrated Rural Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) during the last three years are as under:-

	IRDP (No. of families assisted)		JRY (Employment generated in lakh mandays)	
	Gujarat	Maharashtra	Gujarat	Maharashtra
1989-90	35,485	44,844	91.50	186.69
1990-91	27,549	37,921	82.07	190.63
1991-92	27,764	37,254	118.38	186.29

(b) and (c). IRDP is being constantly reviewed by the Central Government to ensure that the benefits of the programme accrue to the target group. A special safeguards have been built into the programme for SC/ST families so that at least 50% of the assisted families are from the SC/ST. In the case of JRY, there is close and continuous monitoring of the implementation of the sub-schemes of JRY namely Indira Awaas Yojana, Million Well Scheme which are meant for SC/ST families mostly.

Indo-Malaysian Joint Commission

1511. SHRIDHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

(a) whether the meeting of Indo-Malaysian Joint Commission was recently held in Malaysia;

(b) if so, the bilateral and Multilateral subjects discussed in the meeting and the broad outcome thereof;

(c) whether any agreement was reached during the meeting of the Commission; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir. The first meeting of the Indo-Malaysian Joint Commission took place from 30th October to 3rd November 1992 in Malaysia.

(b) to (d). Discussions were held on bilateral cooperation in areas of trade and investment, human resource development, health, agriculture, transportation, power generation and transmission, petroleum and petrochemicals and science and technology. An agreement was signed formally establishing the Joint Commission for Bilateral

Cooperation, on 2nd November, 1992. The Agreement will facilitate and enhance economic, scientific and technical cooperation between the two countries in areas of mutual interest and benefit.

Transfer of Technology

1512. SHRI AMAR ROY PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) the names of foreign countries who offered transfer of Technology in various spheres during the last three years;

(b) the details of such offers; and

(c) the progress made so far in this regard and transfer condition in each case?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI RANGARAJAN KUMARAMANGALAM): (a) While collaborations from about 40 countries were approved in the last three years, the following 12 countries contributed to most of the collaborations. They are: U.S.A., Germany, U.K, Japan, Italy, France, Netherlands, Sweden, U.S.S.R., Denmark, Australia, and Austria.

(b) and (c). The collaborations approved during the last 3 years covered a large range of products and processes and the major areas were: Electrical; Electronics; Mechanical Engineering; Industrial Machinery and Chemicals.

Normally, periods upto 2/3 years is required for these collaborations to fructify and commence industrial production. Analysis of past collaborations indicate that